

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 16th May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018 & M.A. No. 754/2018) (PH)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Dept. Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 (M.A. No. 763/2018) IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

4.	Original Application No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. Raj Panjwani & Mr. Aditya Dhawan, Advs. for Applicant Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pandey, Adv. for HPPCB Mr. Sharan Thakur & Mr. Vijay Kumar, Advs. for R-7 & 8 Mr. Suresh Chander Sharma, Adv. for MC Manali Mr. Mandeep Kalra, Adv. for Citrus Manali Resort
FOR ADMISSION			
5.	Original Application No. 315/2018 (M.A. No. 761/2018)	Anchuthengu Grama Panchayat Office Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Amjad Hussain, Adv. for Applicant
AFTER NOTICE			
6.	Appeal No. 55/2018 (M.A. No. 564/2018 & M.A. No. 565/2018)	Hero Motocorp Limited Vs. Union of India & Ors.	Mr. Tarun Gulati & Mr. Neil Hildreth, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Mukesh Verma, Adv. for UEPPCB Mr. Rajkumar, Adv. for CPCB
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Rajesh Raina, Adv. for R-3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Amit Tiwari, Adv. Mr. Pradeep Misra, Adv. for UPPCB
8.	Original Application No. 755/2017	Debaprasad Bhattacharya Vs. Union of India & Ors.	Mr. Chandan Sharma & Mr. Ashok Kumar Singh, Advs. for Applicant Mr. Nikhil Goel & Mr. Sayid Marzook Baakt, Advs. for MoEF Mr. Kunal Chatterji, Adv. for Kolkata MC Mr. Satish Kumar, Adv. for CPCB Mr. Raja Chatterjee, Adv. Ms. Asha Basu, Adv. for WBPCB
9.	Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board
10.	Appeal No. 48/2018 (M.A. No. 483/2018 & M.A. No. 484/2018)	Haribhan & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Keshav Mohan, Adv. for R-1 Mr. Sameer Rohatgi, Adv. for R-2 Mr. B. V. Niren, Adv. for R-10
11.	Original Application No. 119/2018 (M.A. No.320/2018)	Harinder Dhingra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Gigi C. George, Adv. for MoEF & CC
12.	Execution Application No. 13/2018 IN O.A. No. 83/2012 (T _{HC})	Bharti Infratel Ltd. Vs. State of M.P. & Ors.	Mr. Rajul Shrivastav, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Anil Dutt, Adv.

13.	Original Application No. 161/2018	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. M. S. Kalra, Adv.
FOR HEARING			
14.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016 & M.A. No. 1106/2017)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
15.	Original Application No. 429/2016 (M.A. No. 193/2017 & M.A. No. 199/2017)	All India Kaimur Peoples's Front Vs. The State of U.P. & Ors.	Mr. T. N. Singh & Mr. Vikas K. Singh, Advs. for Applicant Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10 Mr. Harin P. Raval, Sr. Adv. with Mr. M. R. Shamshad, Adv. for R-2 to 4 Mr. Indra Pratap Singh, Adv. for R-5 Mr. Aviral Dhirendra, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Madan Shrivastava, Adv. Mr. V. K. Shukla, Adv. for State of M.P.
16.	Original Application No. 501/2016 (M.A. No. 1207/2016)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Mr. Chetanya Singh, Adv. for R-4
17.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Adv. for R-8 Mr. Sriansh Prakash, Adv. Mr. D. N. Goburdhar, Adv. for R-11
18.	Original Application No. 680/2017 (M.A. No. 1335/2017)	Rajpal Vs. Mines and Geology Department, Govt. of Haryana & Ors.	Mr. Shanmuga Patro, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 6 Ms. Ritwika Nanda, Adv. for R-7 Mr. Manoj Chauhan, Adv. for R-8
19.	Original Application No. 791/2017 (M.A. No. 104/2018 & M.A. No. 430/2018)	Birendra Singh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Vipin Nair, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Rahul Verma, AAG for Uttarakhand Mr. Sanjay Upadhyay, Adv. for R-10 & 11 Mr. Mukesh Verma, Adv. for UEPPCB Ms. Deep Shikha Bharti, Adv. for UP Mr. R. N. Singh, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA

Date : 16th April, 2018
Time : After the above Bench

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
20.	Review Application No. 06/2018 (M.A. No. 195/2018 & M.A. No. 762/2018) IN O.A. No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. S. Udaya Kumar Sagar, Adv. for Applicant
AFTER NOTICE			
21.	Review Application No. 07/2018 (M.A. No. 287/2018 & M.A. No. 288/2018) IN O. A. No. 124/2015 & O. A. No. 127/2016	Sumitra Devi Vs. Central Pollution Control Board & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anuj Bhandari, Adv. for Applicant Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Rajkumar, Adv. for CPCB

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